

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 215
(IB)-686(ND)2019
IA-09/2024

IN THE MATTER OF:

M/s. India Factoring & finance solutions Pvt. Ltd. ... **Applicant/Petitioner**
Versus

M/s. Altech Infrastructure Pvt. Ltd. ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 29.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :
For the Respondent :
For the SRA : Adv. Nipun Gautam

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 30.04.2024.

Sd/-
(COURT OFFICER)